

Medical Officers Grade I, have been framed, one for direct recruits and another for departmental promotees; and

(b) if so, whether these have any adverse effect on the prospects of promotion of the Departmental candidates?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). Appointments to General Duty Officers, Grade I, by promotion and by direct recruitment are made in accordance with the provisions of Rules 7, 7-A and 8 of the C.H.S. Rules, 1963, as amended by the C.H.S. (Amendment) Rules, 1966, copies of which are available in the library of Parliament. These Rules have no adverse effects on the prospects of promotion of departmental candidates.

Polio Vaccine

1661. **Shri Sonavane:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that Polio-Vaccine was not available at Kalavati, Irwin and Safdarjang hospitals in Delhi in September, 1966;

(b) if so, the reasons therefor; and

(c) the position of supply of the said Vaccine in the various hospitals in the country?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). Not all the hospitals stock this vaccine. In Delhi, the All India Institute of Medical Sciences, Safdarjang and the Kalavati Saran Children's hospital supply this vaccine to children who need it. In the month of September, the Kalavati Saran Children's hospital had run out of stock.

The Safdarjang Hospital had adequate stock.

Irwin Hospital does not stock polio vaccine.

This is a specialised vaccine and cannot be administered without proper medical care. Adequate supply of vaccine is available with the Haffkine Institute, Bombay, under special storage conditions. While the availability of the vaccine in the various hospitals in the country is not known, this vaccine is supplied on request from the Director of Medical Services of the States concerned from the Central stocks at the Haffkine Institute. It is also available with the Trade.

Rural Electrification in Mysore State

1662. **Shri H. C. Linga Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the amount provided for rural electrification in Mysore State in the Third Plan;

(b) the amount spent during the above period;

(c) the programme of rural electrification in Mysore State in the Fourth Plan period; and

(d) the number of villages electrified so far?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Rs. 1,235 lakhs inclusive of Central assistance.

(b) Rs. 966 lakhs.

(c) The programme is still under finalisation.

(d) 4,136 villages up to 31st March, 1966.

Draft Bill to amend Scheduled Castes and Scheduled Tribes Order

1663. **Shri D. S. Patil:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the draft Bill to amend the Scheduled Castes and Scheduled Tribes Order has been finalised;

(b) if so, when it is likely to be introduced and whether it is likely to

be enacted before the dissolution of the House; and

(c) if not, the reasons therefor?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The draft Bill for amending the Scheduled Castes and Scheduled Tribes Order has not been finalised and the matter is still under consideration.

Tube Wells in Bihar

1664. Shri Rama Chandra Mallick: Shri Sudhansu Das:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Bihar have already submitted an emergency scheme envisaging energisation of 4,000 tube wells;

(b) if so, the total amount required by the State Government to meet the situation created by the recent drought in the State;

(c) whether the State Government have also requested the Centre to approve of the emergency medium irrigation schemes costing about Rs. 20 crores; and

(d) if so, the action taken by Government thereon?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Rs. 3 crores for the energisation of the 4,000 tubewells referred to above in addition to the Annual Plan outlay of Rs. 2.75 crores for 1966-67.

(c) and (d). The State Government has been requested to furnish detailed proposals (Project Reports) for the medium irrigation schemes to be taken up under the emergency programme.

Jalsindhi Bundh on River Narmada

1665. Shri D. J. Naik: Shri Chhotubhal Patel:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that an agreement between Maharashtra and Madhya Pradesh Governments has been reached to construct Jalsindhi Bundh on Narmada river; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Gujarat, which is also a riparian State of Narmada, is not a party to this Agreement. Efforts are being made to arrive at a satisfactory settlement among the concerned States for the optimum development of the entire Narmada River System.

Central Institution for Research and Training in Public Cooperation

1666. Shri D. J. Naik: Shri Wadiwa: Shri Chhotubhal Patel:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that a Central Institution for Research and Training in Public Cooperation has been recently established by the Planning Commission;

(b) if so, the functions thereof; and

(c) the annual expenditure to be incurred by Government?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes. The correct name of the Institution is the Central Institute of Research and Training in Public Co-operation.

(b) A statement is laid on the Table of the House showing the general objects of the Institute. [Placed in Library. See No. LT-7347/66].